

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

10
For adjournment and hearing.

Bench

By
19/4/02

Copy of order dt. 22/4/02 issued to the Counsel for both sides.

26/4
S.O.

By
26/4/02

09. 16.04.02

As per request made on behalf of learned Counsel for the petitioner matter is adjourned to 22.04.02

J
Member (J).

10. ORDER DATED 22.04.2002.

None is present for the Applicant. No request has been made on his behalf for adjournment. Mr. A. K. Bose, learned Senior Standing Counsel (Central) appearing for the Respondents is present. In view of the above, this Original Application is dismissed as default.

22/04/02
MEMBER (JUDICIAL)